

FORM - A

**IN THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI.**

FORM FOR FILING OF ANY APPLICATION IN PENDING MATTER

CASE TYPE _____

APPEAL NUMBER _____

APPLICATION FILING NUMBER _____

_____ Appellant (s) / Applicant (s)

VERSUS

_____ Respondent (s)

GROUND(S) FOR SUBMITTING THE APPLICATION):

.....
.....

Detail about main case

- | | | |
|----|----------------------|---|
| 1. | Stage of Matter | : |
| 2. | Concerned Bench | : |
| 3. | Next Date of Hearing | : |
| 4. | Last Date of Hearing | : |

Signature _____
Name of the Counsel _____
Enrolment No. _____
Email ID _____
Mobile No. _____
Advocate for the Appellant / Respondent

Date: _____
Place: New Delhi.

**Note – Form for Filing of Application in pending matter shall be submitted through email
at: principalbench.mentioning@nclat.gov.in**

FOR THE USE OF COURT / REGISTRY

Order / Objections / Remarks: